

RAJASTHAN HIGH COURT, JODHPUR
ORDER

No.Estt.(RJS)/07/2021

Date : 03.02.2021

Following Judicial officers in District Judge Cadre, are hereby appointed/posted as Presiding Officers of the Courts shown against their names in addition to their own duties till further orders :-

S. No.	Names of officers with present post to whom additional appointment is to be given in addition to their own duties. SARVA SHRI :	Name of Court(s)
1	2	3
	UDAIPUR JUDGESHIP	
1.	RAJENDRA PRAKASH SONI DISTRICT & SESSIONS JUDGE, UDAIPUR	Judge, Spl. Court for Protection of Children From Sexual Offences Act, 2012 & Commission for Protection of Child Rights Act, 2005 No.1, Udaipur. (Till Shri Satish Kumar returns from leave)
2.	ARUN KUMAR DUBEY JUDGE, INDUSTRIAL TRIBUNAL- CUM-LABOUR COURT, UDAIPUR	Judge, Spl. Court for Protection of Children From Sexual Offences Act, 2012 & Commission for Protection of Child Rights Act, 2005 No.2, Udaipur. (Vacant)

NOTE :-

1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case, shall be decided on priority basis.

BY ORDER,


REGISTRAR GENERAL

No.Estt.b2(v)1/WA/2021/451

Date : 03.02.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq: At Delhi.
9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. The District & Sessions Judge, Udaipur with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell/RJS Leave/
Jr.Actt./Building Cell


REGISTRAR GENERAL

upload on net
mail, all Judges.

TOP SECRET

MIDDLE SECRET

DATE: [illegible]

BY: [illegible]

RE: [illegible]

STATUS: [illegible]

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